

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **29<sup>th</sup>** day of **January**, 2019

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**  
**Hon'ble Ms. Ajanta Dayalan, Member-A**

**CCP/330/00028/2011**  
**in**  
**Original Application No.116 of 1998**

1. Dasrath Singh Yadav, Dasrath Singh Yadav aged about 63 years son of Late Chikhuri ex Head Clerk/(RPF) / Varanasi, r/o Village Daulatpur, P.O. Daulatpur (Saidpur), District – Ghazipur.
2. Sarvendra Vikram Singh aged about 53 years son of Late Uma Shanker Singh, Head Clerk/O.S., under Sr. DSC (RPF) N.E. Railway, Varanasi.

.....Applicants.

By Advocate – Shri S. Ram

**V E R S U S**

Shri C. Thamodaran, I.G. cum Chief Security Commissioner (RPF), N.E. Railway, Headquarter, Gorakhpur.

.....Respondent.

By Advocate : Shri S.B. Singh

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

Learned counsel for the applicant has stated that in view of order of Hon'ble High Court, this contempt petition has become infructuous. Accordingly, the contempt petition is dismissed as having become infructuous. File be consigned to record.

Member-A

Member-J

RKM/